

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 11th January, 2018.

No.HC.VII-280/2011/ 93 /A :- Hon'ble the Gauhati High Court has been pleased to lay down the following procedures regarding communication of Leave application by the Judicial Officers to the High Court and the communication of the reply of the applications to the Judicial Officers, which will come into force with immediate effect –

1. The station leave/CL/EL & other leave applications should be sent through e-mail only at the following address – **regv.ghc@gmail.com**.
2. No hard copies of leave applications should be sent to the High Court by the Judicial Officers.
- 3. Applications should be sent well in advance.**
4. e-mail service should be used as the medium of communication for the reply of the application to the Judicial Officers and the Computer Section of this Registry is entrusted for the purpose of mailing the reply of the applications to the concerned Judicial Officers.

By Order
Sd/-

Mridul Kumar Kalita

REGISTRAR (VIGILANCE)

Memo No.HC.VII-280/2011/ 94-113 /A, dated 11.01.2018.

Copy to –

1. The Registrar General, Registrar (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Member Secretary, Assam State Legal Services Authority, Guwahati.
5. The District & Sessions Judge,
Kamrup(M),Guwahati/Kamrup,Amingaon/Barpeta/Nalbari/Baksa, Mushalpur/
Darrang,Mangaldai/ Sonitpur,Tezpur/Lakhimpur,North Lakhimpur/ Dhemaji/
Dibrugarh/ Tinsukia/ Sivasagar/ Jorhat/ Golaghat/ Nagaon/ Morigaon/ Karbi
Anglong, Diphu/Dima Hasao,Haflong/ Cachar, Silchar/Karimganj/ Hailakandi/
Dhubri/ Goalpara/ Kokrajhar / Chirang, Kajalgaon/ Bongaigaon /Udalguri.
6. The Principal Judge, Family Court,
Kamrup, Guwahati (No.1 & No.2)/Cachar, Silchar/Barpeta
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/Dibrugarh.
9. The Presiding Officer, State Appellate Tribunal and Member, MACT, Guwahati.
10. The Member, Motor Accident Claims Tribunals,
Guwahati(No.2/No.3)/Nalbari/Barpeta/Goalpara/Dhubri/Silchar/Nagaon/Tezpur

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Contd.

11. The Judge, Designated Court, Assam, Guwahati.
12. The Special Judge, Assam, Guwahati.
13. The Special Judge, CBI & NIA, Assam/ Addl CBI Court (No.1/No.2/No.3).
14. The Joint Registrar (_____), Gauhati High Court, Guwahati.
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
16. Private Secretary to Hon'ble Justice _____, Gauhati High Court, Guwahati.
17. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of the Gauhati High Court.
18. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati.
19. The Administrative Officer (Judicial)/ _____, Gauhati High Court, Guwahati.
20. The CA to Registrar (Vigilance).

REGISTRAR (VIGILANCE)

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